NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose =	Section	Name of the Parties M/s. / Mr.	
CP(IB)	-	Admission	Rule 6	Next Radio Ltd Vs JustAdz	
No.72/BB/17			of IB	Informedia Pvt Ltd	

SL.	NAME (IN CAPITAL)		SIGNATURE			
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM				

The matter is listed today for admission. No representation. Objection is raised by the Registry.

For compliance, list it on 22.08.2017.

MEMBER (J)

MEMBER (T)